

Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of february-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief sought and Pre-Insitution	Date of Decision	Days of disposal	Nature of Disposal (Contested Settled)	Date of executio /n decree	Number of days of execution of decree	Act for Section	
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	NIL											
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	ARBTN/562/2018	SHRIKAM TRANSPORT FINANCE CO LTD AND ANR	PRAKASH KHANDEL WAL	30.10.2018	NA	15-02-2020	717	CONTESTED	NA	NA	Act, 1996-- ARBITRATION Act, 1996--34	
			ARBTN/1953/2017	KOTAK MAHINDERA BANK LTD ANR	AKHLAK ALI	27.11.2017	NA	20-02-2020	822	CONTESTED	NA	NA		
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL											
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	ARBTN/584154/2016	SDMC VS. MADAN MOHAN LAL		06.11.15	NO.	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/584167/2016	SDMC VS. R R CONSTRUCTION S CO.		07.10.15	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/584185/2016	SDMC VS. MEERA ASSOCIATES		11.08.15	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/854194/2016	SDMC VS. UTTKARSH CONSTRUCTION		06.11.15	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/8584213/2016	SDMC VS. SUMMIT CONSTRUCTION		07.10.15	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/584283/2016	SDMC VS. ANHAL CONSTRUCTION		21.08.2015	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/584284/2016	SDMC VS. ANAND PRAKASH GUPTA		21.08.15	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION
			ARBTN/584285/2016	SDMC VS. V V ENTERPRISES		21.08.15	-	29.02.2020	ABOVE YEARS	4	CONTESTED/DISMISSED			ARBITRATION

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			ARBTN 584289/2016	SDMC VS. RAJ ENTERPRISES		21.08.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584293/2016	SDMC VS. BRIJ ENTERPRISES		21.08.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584294/2016	SDMC VS. MAYUR ENTERPRISES		21.08.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584295/2016	SDMC VS. GREENWAYS ENTERPRISES		21.08.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584298/2016	SDMC VS. LUCKY ENTERPRISES		21.08.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584214/2016	SDMC VS. SHREE OM TRADERS		07.10.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584215//2016	SDMC VS. SATGURU CONSTRUCTION		07.10.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584216/2016	SDMC VS. A G CONSTRUCTION		07.10.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584217/2016	SDMC VS. SINGH BROTHERS		07.10.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584218/2016	SDMC VS. V.K. SALES CORPORATION		07.10.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584221/2016	SDMC VS. R. K. TRADERS		06.11.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION
			ARBTN 584278//2016	SDMC VS. GARDEN INDIA		06.11.15	-	29.02.2020	ABOVE YEARS	4 CONTESTED/ DISMISSED			ARBITRATION

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11	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil			
12	MS SEEMA MAINI, DISTRICT JUDGE(COMMERCIAL COURT)	North	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15	SH. RAJ KUMAR CHAUHAN, LD, DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	NIL	N.A.	NIL	NA.	NIL	NIL	NIL	NIL	N.A.	NIL
16	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL	NIL	N.A.	NIL	NA.	NIL	NIL	NIL	NIL	N.A.	NIL
17	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
19	Vacant Court, DJ (Commercial Court)-01	West	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
21	SH. SANJAY SHARMA-I, DJ (Commercial)	EAST	CS (COMM) 83/19	SBL PVT LTD VS M/S TARGET-INDIA		07.04.2014		14.02.2020	5 YEAR 10 MONTH 7 DAYS	DISPOSED			CPC
CS (COMM) 106/2019			SBL PVT LTD VS JAISWAL ENTERPRISES		12.05.2015		19.02.2020	4 YEAR 9 MONTH	DISPOSED			CPC	

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			CS (COMM) 254/19	MARKETING SERVICES PVT LTD VS RAHUL PALIWAL		23.11.2017	-	20.02.2020	2 YEAR MONTH	2	DECREED	-	CPC
			CS (COMM) 111/19	M/S MANGAL WIRE INDUSTRIES VS BSES YPL		25.07.2015	-	20.02.2020	4YEAR MONTH	7	DECREED	-	CPC